

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No. 41 of 2017 (SZ)

Appellant(s)

Human Rights Forum
Through S. Jeevan Kumar,
Ramanthapuram,
Hyderabad and 3 others.

Vs.

Respondent(s)

Union of India,
Through the Secretary,
Ministry of Environment and
Environment and Forests & Climate
Change, New Delhi and 3 others.

Legal Practitioners for Appellant(s)

M/s Stanley Hebzon Singh

Legal practitioners for respondent(s)

M/s M.R.Gokul Krishnan for R1
M/s T. Sai Krishnan for R3
M/s Ramachander Rao for R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 31.08.2018 Appellant & counsel not present. R3 & R4 counsel present. No representation for R1. For appearance of both sides and reply of R3 call on 28.09.2018. (Tmt. Meena Satheesh) Registrar